

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For admission.

Bench

For admission

26/2/03

7. order Dated 18. 04. 2000

Learned Counsel for the petitioner seeks a short adjournment. prayer disallowed. Let this matter be listed in its turn.

S. Jay.
Vice-chairman
18/4.

L. J.
Member (J).

Order dated 26.2.2003

Heard Shri S. Behera, Addl. Standing Counsel, who placed before me an application received from the applicant to the Superintendent of Post Offices, Cuttack (S) Division informing him that he desired to withdraw this O.A. in view of the fact that he has received the relief prayed for in this O.A. from the Director of Postal Services, Bhubaneswar. In the said premises, this O.A. is not being pursued any further is disposed of for having become infructuous.

Shri S. Behera intimates that the applicant has also apprised his counsel Shri T. Rath, about this, who has confirmed the same to him.

VICE CHAIRMAN 26/4

Copies or certified copies may be sent to the court in bold type.

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